

NOTICE

In absence of Hon'ble Chairperson all mentioning of Fresh cases/ urgent listing/ listing of I. A's etc. be made before Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

By the order of Hon'ble Chairperson

-sd/-
Registrar

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 26.02.2020 (WEDNESDAY)

COURT IV

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 854 of 2019	Punjab National Bank. Vs. Vindhya Cereals Pvt Ltd.	R.P. Vats	
2.	Comp. App. (AT) (Ins) No. 1245-1247 of 2019	State Bank of India. Vs. Maithan Alloys Ltd & Ors.	R.P. Kapur	Neeraj Kr. Gupta-R1
3.	Comp. App. (AT) No. 390 of 2018	Harish Jain Vs. Haveli Restaurant & Resorts Ltd. & Ors.	Kunal Tandon	Amit Vinayak (R1-R4), Nitesh Srivastava (R6)

For Admission (After Notice)

4.	Comp. App. (AT) (Ins) No. 581 of 2019	Hari Singh Thakur. Vs. Universal Enterprises.	Virendra Rawat	
5.	Comp. App. (AT) No.323 of 2019	A Renuga Vs. Shar Theme Park Pvt. Ltd. & Ors.	Nishtha Khurana	K.V. Balakrishnan
6.	Comp. App. (AT) No. 324 of 2019	Synthite Industries Pvt. Ltd. Vs. 3A Capital Services Ltd. & Ors. With	Goutham Shivshankar	Komal Mundhra-R1, R2, R3, R4, R6 & R7
7.	Comp. App. (AT) No. 326 of 2018	C.J. George & Ors. Vs. Synthite Industries Ltd.	A Karthik	Goutham Shivshankar

For Admission (Fresh Cases)

8.	Comp. App. (AT) No. 53 of 2020	Prokash Datta Through Special Power of Attorney Holders & Ors. Vs. Ikramul Majid & Ors.	Nakul Mohta	
9.	Comp. App. (AT) No. 54 of 2020	AI- Sami Agro Products Pvt Ltd & Ors. Vs. Duan Hongli & Anr.	Aaditya A. Pande	

For Hearing

10.	Comp. App (AT) No. 175 of 2017	Axis Nirman and Industries Ltd. & Anr. Vs. Hotel Birsa Pvt. Ltd. & Ors.	Purti Marwaha	Abhijit Sinha-R2 Jasmine Damkewala
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02:00 PM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Mr. Alok Srivastava, Member (Technical)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 171-172 of 2019	Tecnotree Convergence Pvt. Ltd. Vs. Deputy Commissioner of Income Tax, Circle 7 (1)(1), Bangalore & Ors.	Goutham Shiv Shankar	

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By Order

**-sd/-
Registrar**